All these deirands have been examined by the Government and action, as necessary, has been taken. As regards the recognition of the Association, it is not the polic of the Government .to recognise categ irywise Associations.

### CHARGE-SHEETS AGAINST EMPLOYEES OF MAMC, DURGAPUR

#### 1225. SHRI SASANKASEKHAR SANYAL :

#### SHRI SALIL KUMAR GANGULY:

#### SHRI NIREN GHOSH :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that about 800 employees of the Mining and Allied Machinery Corporation, Durgapur have been charge-she Jted in August, 1970;

(b) if so, wrat were the charges framed against nose employees;

(c) whether ihe management now propose to withdraw these charge-sheets ;

(d) if so, urder what condition the withdrawal is  $b \le ing made$ ; and

(e) if not, tie reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESTI) : (a) About 700 employees weie charge-sheeted in August, 1970.

(b) The change sheets related to staying away fnm duty without notice during the illegil strike and/or unauthorised absen .e.

(c) No, Sir.

(d) Does not arise.

(e) The charge sheets have been framed under the appropriate standing order\*/service n les for specific offences and suitable action will be taken in accordance with the rules. It is not proposed to withdraw any charge sheet except where lerve has been granted on genuine grounds as per the rules.

## USE OF DIESEL ENGINES IN KERALA

1226. DR. K. MATHEW KURIAN: Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Government propose to use diesel engines for running the trains in Kerala; and

(b) the time by when the decision is likely to be taken iri this regard and the details thereof?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA) : (a) No. It is not proposed to use diesel engines for running of all trains in Kerala. Diesel engines are utilised for running goods trains over saturated sections and a limited number of diesels are also utilised for running passenger trains according to availability. Dieseii-sation of trains is not done Statewise but according to the nature of train services. No. 19 Dn/20 Up Madras-Cochin Mails and 41 Dn/42 Up Kerala Expresses which also run in K,erala State are at present running with diesel locomotives; some goods trains are also running with diesels over Kerala portion of Southern Railway.

(b) Further dieselisation programme will depend on the availability of Jose's and the materialisation of traffic. No time limit for dieselisation of all services can be given.

# MOTOR CAR FACTORY IN KERALA

1227. DR. K. MATHEW KURIAN: Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether Government have received any application for setting up a motor car factory in Kerala in the public sector;

(b) if so, the details thereof; and

(c) whether Government have taken any decision in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) and (b) An applicatioa had been received from M/s Kerala Industrial Development Corporation Ltd., Trivan-drum for the grant of an industrial licence for the establishment of a new industrial undertaking in Kerala State for the manufacture of passenger cars with a capacity of 50,000 nos. per annum based on an indigenous design.